

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2011  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Shaikh Mukhtar Hussain  
V/s.  
M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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8	Deepak Shukla Adv. ilb unod misto for Respondent No. 5
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Advocate



Dr S.K. Jain

Pec for  
Petitioner



Order

CP No. 27/397-398/CLB/MB/MAH/2011

The Petitioner Counsel says that R6 & 7 have not filed their replies and they remain absent today. For this matter has first time come before NCLT Bench, the respondents are hereby directed to file their replies by next date of hearing. The Petitioner is hereby directed to intimate this order and next date of hearing to the Respondents.

List this matter on 14.10.2016.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)